

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

O.A. No. 219/2010

This, the 9th day of November, 2010

Hon'ble Justice Shri Alok Kumar Singh, Member (J)

Murali Dhar Yadav aged about 67 years s/o Late Ram Kishun Ex. Switchman under the respondents last posted at N. Railway Station Beera Patti, resident of Village Bawaliyapur, Post- Janghai Bazar, at present living at village & post-Piperpur, Distt. Sultanpur.

Applicant

By Advocate: None.

Versus

1. The Union of India, through General Manager, Northern Railway Headquarter Office Baroda House New Delhi.
2. The Divn. Railway Manager, Northern Railway Lucknow.
3. The Senior Divisional Finance Manager, Northern Railway Divl. Office Hazaratganj, Lucknow.

Respondents

By Advocate: Shri V. K. Khare.

Order (Dictated in Open Court)

By Hon'ble Justice Shri Alok Kumar Singh, M(J)

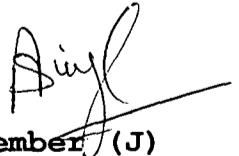
List revised. Nobody is responding for the applicant. Learned counsel for the respondents Shri V. K. Khare is present. On the last occasion, one week's time was given to the applicant for filing R.A., but no R.A. has been filed.

Heard the learned counsel for the respondents and perused the material on record.

This O.A. was filed seeking a direction to the respondents Nos. 2 and 3 to make payment of overtime bills for several months amounting to Rs. 52,015/-.

From perusal of the Counter affidavit, it appears that the bills have already been passed under intimation to the applicant vide letter dated 20.8.2010 (Annexure C-1). It appears that probably on account of this fact, the applicant is no more interested in pursuing the case further. Be that as it may.

In view of the above, this O.A. stands finally dismissed. No costs.


Member (J)